The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) to (c). A statement is laid on the Table of the House.

STATEMENT

A contract was concluded on the 9th February, 1962, between the Hindustan Stel Limited and the Soviet Organization, 'Tjazhpromexport', preparation of Working Drawings, supply of equipment and materials, deputation of Soviet specialists for rendering technical assistance designing, construction, erection. supervision, adjustment, and putting the plants into operation, and training of Indian specialists and qualified workers in the Soviet Union in connection with the expansion of Bhilai Steel Plant.

- 2. The total value of the contract is about Rs. 54 crores. The supplies under the contract will be received from the U.S.S.R. from 1962 to 1965. Payment for these supplies will be made in twelve equal annual instalments, interest being 2½ per cent. The contract also contains the terms to be given to the Soviet specialists in India and the Indian trainees in the Soviet Union.
- 3. Preliminary work in connection with the expansion programme has already started. Construction work for the expansion will commence as soon as supplies of equipment etc. are received from the U.S.S.R.

Nunmati Refinery

Shri Shree Narayan Das: Shri P. C. Borooah: Shri Bhagwat Jha Azad: Shri A. K. Gopalan: Shri Kunhan: Shri Liladhan Kotoki.

Shri Venkatasubbaiah: Shri Subodh Hansda: Shri S. C. Samanta: Shri B. K. Das: Shri Bibhuti Mishra: Will the Minister of Mines and Fuel be pleased to state:

- (a) the nature of difficulties into which the Nunmati Refinery in Assam has run into, leading to the stoppage of its working; and
- (b) whether the difficulties have since been removed and smooth working assured?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) Delay in the completion of the crude oil pipeline, difficulties in obtaining the proper quality of crude oil in sufficient quantities and delay in the start up of Kerosene and Coking Units, have resulted in the temporary closure of the Crude Distillation unit and other operations.

(b) The matter of crude supplies has been under discussion between Indian Refineries Limited and Oil India Ltd., and it has now been settled that nearly 50 per cent of the requirements of the refinery will be supplied from 26-4-1962 and the full requirements will be met by the end of May 1962. The kerosene unit has since been commissioned, and the coking unit is also ready to start.

Sainik Schools

*1.19. Shri Birendra Bahadur
*Indrajit Gupta:

Will the Minister of Defence be pleased to state:

- (a) how many Sainik Schools have been opened in the country up to date (State-wise);
- (b) how many such schools are proposed to be opened during the next five years (with possible locations);
- (c) what assistance the Union Government render to such schools; and
- (d) the fee charged from the students in such schools (boys and girls separately if there is any distinction)?

The Minister of Defence (Shri Krishna Menon): (a) to (d). A statement is laid on the Table of the House.

STATEMENT

(a) The details of the Sainik Schools so far started are:—

Maharashtra	 1
Punjab	 2
Gujarat	 1
Rajasthan	 1
Andhra Pradesh	 1
Kerala	 1
Orissa	 1
West Bengal	 1

- (b) Two Sainik Schools, one each in Madhya Pradesh and Madras States will be opened from July, 1962. There are no further specific proposals at present.
- (c) (i) The Central Government has agreed to make available three Service Officers for each Sainik School for appointment as Principal, Headmaster and Registrar. The expenditure on account of their pay and allowances comes to approximately Rs. 50,000 per annum per School.
- (ii) The Government of India have further instituted scholarships for the children of Defence Services personnel at present to the extent of 20 per cent of the total number of such children.
- (iii) All boys in the chool are given N.C.C. training and the Central Government bears its normal share of the expenditure on N.C.C. Units including resident instructors.
- (d) The School fee inclusive of tuition, boarding, lodging, text books, stationery, games etc., is Rs. 1900 per year. There is however no provision for admission of girls in Sainik Schools.

Oil in Cauvery Basin

*120. Shri Umanath:

*Shri Nambiar:
Shri Sezhiyan:

Will the Minister of Mines and Fuel be pleased to state the present stage of exploration of oil in Cauvery basin?

The Minister of Mines and Fuel (Shri K. D. Malaviya): Geological mapping of the Cauvery Basin has been completed. At present gravity, magnetic and seismic surveys are in progress.

निर्वाचन याचिकायें

श्री प्रकाशबीर शास्त्री: श्री श्रीनारायण वास : श्री सुबोध हंसवा : श्री स० च० सामन्त : श्री व० कु० दास : श्री नवल प्रभाकर :

क्या विधि मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या हाल के सामान्य निर्वाचनों के सम्बन्ध में कुछ चुनाव याचिकार्ये दायर की गयी हैं:
- (स) यदि हां, तो लोक-सभा भौर विधान-सभाभों के चुनावों के सम्बन्ध में कुल मिला कर पृथक पृथक कितनी याचिकार्ये दायर हुई हैं;
- (ग) क्या सरकार ने इस तरह की कोई पढ़ित अपनाने का निश्चय किया है कि ये याचिकायें कम से कम समय में निबटाई जा सकें: भीर
- (भ) यदि हां, तो क्या आयोग ने इस तरह के कोई निदेश भी जारी किये हैं?

विधि मंत्रालय में उपमंत्री (भी हजरनवीस) : (क) जी हां ।